GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:362
ANSWERED ON:02.08.2011
POLICY ON URBANISATION
Dhurve Jyoti;Naranbhai Shri Kachhadia;Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether 4.6 time increase has been registered in the urban population of the country between the years 1951 and 2001 and despite a need of an entire urban planning and development of 5,161 cities, unregulated development is taking place in cities in the absence of any national policy in this regard;
- (b) if so, whether the Government proposes for formulation of a national urbanisation policy for comprehensive and regulated development in urban areas; and
- (c) if so, the time by which a final decision is likely to be taken for formulation and implementation of urbanisation policy?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): The urban population increased from 62.4 million in 1951 to 286.11 million in 2001 which represents an increase of 4.6 times. Urban Development is a State subject and the State Town and Country Planning Acts provide the basis for regulating urban planning and development in cities.
- (b) & (c): Government of India has formulated the National Urban Sanitation Policy, National Urban Transport Policy and National Urban Housing and Habitat Policy for addressing development in urban areas. The Jawaharlal Nehru Urban Renewal Mission launched in December, 2005 also provide an over arching policy framework to address issues relating to sustainable urban development in the country.